

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Criminal Appeal No(s). 88-89/2015

SHAHROZ ALI & ORS.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with appln. (s) for bail)

Date : 11/04/2016 These appeals were called on for hearing today.

For Appellant(s)

Ms Upasana Talwar, Adv.
Mr. Arvind Kumar Gupta, Adv.

For Respondent(s)

Ms Archana Singh, Adv.
Mr. Abhish Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant does not wish to file
additional documents.

Respondent has not filed additional documents despite
last opportunity granted.

Registry to process the matter for being listed before

the Hon'ble Court as per rules.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2016.04.12
10:22:45 IST
Reason:

(PAWAN DEV KOTWAL)
Registrar